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Title : Need to declare Keonjhar Telecom District in Orissa as an independent S.S.A with a view to resolve operational problems in the region.

SHRI ANANTA NAYAK (KEONJHAR): The People of my Keonjhar Parliamentary Constituency have not been able to get fulfilled telecom services despite the fact that the district of Keonjhar has been declared as a telecom district since last four years. At present we are facing the problem of reporting MIS data, fleet management information and updating IN Services in Website as no user Id and password are allotted to Keonjhar T.D. Similarly (Remote Operator Interface) ROI has not been allotted to my district and as a result of that ITC details are not made possible in that district.

During 2003 one 5K AXE-10 TAX was diverted to J&K Circle on the plea that Keonjhar is not an independent SSA. The MBM TAX at Keonjhar is very soon going to be exhausted.

As such, I urge upon the Minister of Communications to take necessary steps to declare Keonjhar Telecom district as an Independent SSA so that the operation and development problems being faced in my district are resolved at the earliest.